

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2742

ANSWERED ON:01.12.2016

Road Construction Projects in Maharashtra

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**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Union Government has sanctioned various road construction projects in the Maharashtra State during each of the last three years and if so, the names of each project;
- (b) the amount sanctioned and utilized on each project, till date;
- (c) the target fixed by the Government for completion of each project;
- (d) whether any delay has been reported for completion of the said projects;
- (e) if so, the details thereof and the reasons for the same; and
- (f) the steps taken/being taken by the Government to complete the said projects in time bound manner?

**Answer**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) Yes, Madam. The list of works sanctioned in Maharashtra during last 3 years is enclosed at Annex -1.

(b) The amount of Allocation and expenditure ( utilization ) during last 3 years is as under-

Year	Scheme	Allocation (Rs Cr)	Expenditure (Rs Cr)
2013-14	NH(O) & PBFF	181.47	177.60
	LWE	198	138.49
	NHDP	NIL	NIL
2014-15	NH(O) & PBFF	128.40	113.97
	LWE	238	153.47
	NHDP	133.92	79.74
2015-16	NH(O) & PBFF	118.71	110.78
	LWE	158	91.19
	NHDP	330	312.49

(c) The details of project wise target of ongoing projects as on date is enclosed at Annex-2.

(d) & (e) Some of the projects have been delayed due to reasons like delay in availability of land, delay in availability of forest /tree cutting clearance, delay in clearance from Ministry of Culture, slow mobilization of contractor etc.

(f) Close monitoring of the projects through consultant and PWD Maharashtra NH division is done at regular intervals to expedite completion of the project within stipulated time. The contractors are also penalized as per provisions in contract.